

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For hearing – IA 148/2020 – CIRP	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Shri Balady Shekar Shetty, RP

BALADY SHEKAR SHETTY

R.P. 
9342482570

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Mr. Balady Shekar Shetty, learned R.P.

Post the case on **23.04.2020**

In view of the notice dated 15.03.2020 issued by the Registry of NCLT, New Delhi, the case is being adjourned as one of the party is being absent/made request for adjournment. However both the parties are at liberty to make a mention to take up the matter by way of a letter to the Registrar requesting the Tribunal to take up the case for hearing any date before 27.03.2020 if there is any urgency.


MEMBER (T)


MEMBER (J)

Brunda

Verified


Court Officer